

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1480 OF 2019 IN
DFR NO. 2240 of 2019**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Classic Citi Investments Pvt. Ltd. Appellant(s)
Versus
Maharashtra State Electricity Distribution Company Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki
Mr. Amal Nair

Counsel for the Respondent(s) :

ORDER

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **14.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**